

Most Urgent

**F.No. A.12034/SSC/10/2017-Ad.III(B)**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
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Gr. Floor, Hudco Vishala Building  
Bhikaji Cama Place, R.K. Puram  
New Delhi Dated 19/08/2020

To,

**All the Cadre Controlling Authorities  
under CBIC (through CBIC's website)**

**Subject:** Non- Joining of the candidates selected for the post of Tax Assistant selected through SSC CGLE- 2017- reg.


Sir/ Madam,

I am directed to refer to the Board's letter of even no. dated 06/08/2020, on the subject mentioned above.

2. In this regard, it is informed that information sought from the CCAs is still awaited. Hence, it is once again requested to forward the status of candidates selected for the post of Tax Assistant through SSC CGLE 2017, who have not joined the department.

3. It has also been observed that Cochin Zone is forwarding the Joining Report of the individual candidates separately. In this connection, it is requested to forward a consolidated report of all the candidates nominated to a particular CCA.

Yours faithfully,

 19.8.2020

**(Mohammad Ashif)**  
Under Secretary to the Govt. of India  
Tel. 26162780